

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G. M. SIDDESHWARA): (a) No, Sir. To improve the operational and financial performance of the Company, the Government considered and approved the Financial Restructuring Plan (FRP) and Turnaround Plan (TAP) for Air India on 12.4.2012. The TAP/FRP involved induction of equity by the Government subject to achievement of certain milestones by Air India. AI has shown steady improvement in its financial parameters which are as under:

(₹ in crores)			
Particulars	2013-14	2012-13	2011-12
Operating Revenue	19,170.38	16027.84	14675.30
Operating Expenses	21,294.16	19834.99	19816.04
Operating Profit/(Loss)	(2,123.78)	(3807.15)	(5140.74)
Total Revenue including Extraordinary/ Exceptional items	19,661.7	18213.79	15901.79
Total Expenses	(25,050.60)	23703.95	23461.53
Profit/(Loss) After Tax	(5,388.82)	(5490.16)	(7559.74)

Apart from above, Air India has shown considerable improvement in Financial Year 2013-14 (provisional) as compared to Financial Year 2012-13, the details as given below:

- (i) Expected to be EBIDTA positive by ₹ 771 crores as against the previous year EBIDTA positive: of ₹ 192 Crores.
  - (ii) Passenger Load Factor (PLF) achieved during the year 73.6% as against the previous year figure of 72.4%
  - (iii) Cargo Revenue has increased by ₹ 345.1 crores
- (b) Does not arise in view of (a) above.

(c) and (d) Government has approved TAP/FRP in 2012. Since then Air India has shown improvement in its financial parameters as given in part (a) above and therefore, no further study is envisaged at this stage.

#### **Development of Greenfield Airports**

652. SHRI BAISHNAB PARIDA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the status of development of Greenfield Airports in the country, *inter-alia* indicating their locations where such airports have been sanctioned or proposed to be sanctioned;

(b) the details of incentives that are proposed to be given to protect investors under this project; and

(c) the status of upgrading airport infrastructure in Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G. M. SIDDESHWARA): (a) So far, Government of India has granted 'in principle' approval for setting up of 15 Greenfield airports across the country. The present status of these airports is given in Statement (*See below*).

(b) Government of India has promulgated a Greenfield Airport Policy in 2008 for regulation and facilitation of setting up of Greenfield Airport across the country. The Policy also provides for financing of the project. As per the policy, financing and development of any airport is the responsibility of the respective airport developer. Besides, in case the concerned State Government wishes to facilitate setting up of the Greenfield Airport, it may provide certain incentives to the airport developer such as land (concessional or otherwise), real estate development rights in and around the airports, airport connectivity (rail, road), fiscal incentives by way of exemptions from State taxes and any other assistance that the State Government deems fit. Further, Government of India (Ministry of Finance) provides support upto 20% of the project cost under the Viability Gap Funding (VGF) scheme to the airport projects which are economically nonviable.

(c) Airports Authority of India (AAI) has completed upgradation and development of the Bhubaneshwar airport. Further, AAI has plan for development of Jharsuguda airport subject to handing over of the required land by State Government free of cost and free from all encumbrances.

**Statement**

*Current Status of Greenfield Airports where 'In principle' approval has been accorded*

Sl. No.	Name of the Project/ Date of Receipt of proposal	Name of the Promoters	Current Status
1	2	3	4
1.	Mopa Airport, Goa	State Government of Goa	Government of India (GoI) granted “in-principle” approval to Government of Goa for setting up of Greenfield airport at Mopa in Goa through Public Private Partnership (PPP) in March, 2000. A steering committee has been constituted under the Chief Minister of Goa to look into all the aspects for development of the airport. Govt. of Goa has informed that 1907 acres of land has been acquired for the airport project. The estimated project cost is ₹ 4000 crores.
2.	Navi Mumbai International Airport, Maharashtra	City & Industries Development Corporation of Maharashtra Limited (CIDCO) (State Govt. of Maharashtra))	GoI granted “in-principle” approval to Government of Maharashtra (GoM) for setting up of Greenfield airport at Navi Mumbai airport through Public Private Partnership (PPP) in May, 2007. The State Government appointed City & Industries Development Corporation of Maharashtra (CIDCO) as nodal agency for development of this Greenfield airport. To facilitate the implementation of the project, a State level Co-ordination Committee namely, Project Monitoring and Implementation Committee (PMIC) has been constituted under the Chairmanship of Chief

1	2	3	4
3.	Sindhudurg Airport, Maharashtra	Maharashtra Industrial Development Corporation (MIDC) (State Govt. of Maharashtra)	<p>Secretary, GoM. GoM has informed that 1572 hectare of land has been acquired for the project. The estimated Project cost is ₹ 14,500 crores.</p> <p>GoI granted 'In principle approval to Maharashtra Industrial Development Corporation (MIDC), a State Govt. of Maharashtra entity for setting up of a Greenfield domestic airport at Sindhudurg in Maharashtra in Sept. 2008. MIDC selected M/s IRB Infrastructure Developers Limited to implement the project on Design-build-finance-operate-transfer (DBFOT) basis. The total land area of 271 Ha. has been acquired. Subsequently, a SPV, namely IRB Sindhudurg Pvt. Ltd (ISAPL) was created for the project development and operations. The construction work has already been commenced. The estimated project cost is ₹ 492 crores.</p>
4.	Bijapur Airport, Karnataka	State Government of Karnataka	<p>GoI granted 'in-principal' approval to Government of Karnataka (GoK) for setting up of domestic Greenfield airport at Bijapur in June 2008. 727 acres of land has been acquired for the project which was handed over to a developer. The developer has requested to GoK for exit from the project citing reasons of economic non-feasibility. The estimated project cost is ₹ 150 crores.</p>

5.	Gulbarga Airport, Karnataka	State Government of Karnataka	GoI granted 'in-principal' approval to GoK for establishment of a Greenfield domestic airport at Gulbarga in June, 2008. GoK has signed the Project Development Agreement (PDA) with the developer. However, the PDA went into rough weather and reached the stage of termination. 693 acres of land has been acquired for the project. Total estimated project cost is ₹ 186 crores.
6.	Hassan Airport, Karnataka	State Government of Karnataka	GoI granted 'in-principal' approval to GoK for establishment of a Greenfield domestic airport at Hassan in June, 2008. PDA has been signed with the developer and the developer has prepared Detailed Project Report Estimated. 536 acres of land has been acquired for the project which has been handed over to the developer. The estimated project cost is ₹ 312 crores.
7.	Simoga Airport, Karnataka	State Government of Karnataka	GoI granted 'in-principle' approval to GoK in June, 2008. PDA has been signed with the developer by GoK. However, The developer has requested for an exit from the project citing reasons of economic non-feasibility. 680 acres of land has been acquired for the project. The estimated project cost is ₹ 376 crores.
8.	Kannur International Airport, Kerala	M/s KINFRA (A nodal agency of Govt. of Kerala)	GoI granted 'in principle' approval to Government of Kerala in January, 2008. Government of Kerala has appointed M/s Kerala Industrial Infrastructure Development

1	2	3	4
			Corporation (KINFRA) as nodal agency for development of the airport. M/s KINFRA has formed a Special Purpose Vehicle (SPV) namely Ms Kannur International Airport Limited (KIAL). 1278 acres of land has been acquired for the project. Engineering procurement and construction (EPC) contract for the airside work has already been awarded. The estimated project cost is ₹ 1512 crores.
9.	Durgapur International Airport, West Bengal	M/s Bengal Aerotropolis Project Limited (BAPL)	GoI granted 'in-principal' approval to M/s Bengal Aerotropolis Project Ltd. (BAPL) for setting up of a domestic Greenfield airport at Durgapur in Dec, 2008. The construction work is at final stage, The estimated project cost is ₹ 280 crore.
10.	Dabra Airport, Gwalior, Madhya Pradesh	M/s Gwaiior Agriculture Company Limited	GoI granted 'in-principal' to M/s Gwaiior Agriculture Company Limited for setting up of Greenfield airport at Dabra/Datia, Gwaiior in Madhya Pradesh in Dec, 2008. Estimated cost is ₹ 193.22 crore. After grant of 'in-principle' approval, there are litigation issues involved regarding land acquisition for the project. The matter is pending before Hon'ble Supreme Court.
11.	Pakyong Airport, Sikkim	Airports Authority of India	GoI granted approval to Airports Authority of India (AAI) for setting up of a Greenfield airport at Pakyong in Sikkim in October, 2008. AAI has already started construction work. The estimated project cost is ₹ 309 crores.

12.	Kushinagar in Uttar Pradesh	Govt. of Uttar Pradesh	GoI granted 'in principle' approval to State Govt. of Uttar Pradesh for setting up of Greenfield airport at Kushinagar in Sept. 2010. GoUP has issued Request for Qualification (RFQ) documents twice. 562 acres of land has been acquired for the project. The total project cost is ₹ 354 crores.
13.	Karaikal in Pudducherry	Karaikal Airport Private Limited.	GoI granted 'in principle' approval to M/s Karaikal Pvt. Ltd. for setting up of Greenfield airport at Karaikal in Feb 2011. 247 acres land has been acquired for the project. The estimated project cost is ₹ 280 crores.
14.	Shirdi in Ahmed nagar District, Maharashtra	Maharashtra Airport Development Corporation Ltd. (State Govt. of Maharashtra)	GoI granted 'in principle' approval to Maharashtra Airport Development Corporation Ltd. (MADC), a State Govt. of Maharashtra entity for setting up of a Greenfield airport at Shirdi in May 2011. Construction work has already been started by MADC. 300 acres of land has been acquired for the project. The estimated project cost is ₹ 275 crores.
15.	Aranmula in Kerala	M/s KGS Aranmula Airport Ltd.	GoI granted 'in principle' approval to M/s KGS Arnamura Airport Limited for setting up of a Greenfield airport at Arnamura in September, 2012. Ministry of Environment and Forest granted environment clearance in Nov. 2013. However, the Hon'ble National Green Tribunal (NGT) has set aside the environment clearance granted to the project. 600 acres of land has been acquired for the project, The estimated project cost is ₹ 2000 crores.